

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 569/2016**

**IN THE MATTER OF:**

**Ved Trademart Private Limited**

.....Petitioner

**SECTION : UNDER SECTION 391-394**

**Order delivered on 20.11.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**Deepa Krishan**  
**Hon'ble Member (T)**

**For the Petitioner(s): Ms. Mivedita R. Sarda, Advocate**

**For the Respondent(s): Mr. Nawal Kishore Jha, Senior Panel Counsel for  
UOI/ROC Jaipur**

**Mr. R.B. Mathur, Senior Standing Counsel for Income  
Tax Department**

**ORDER**

For order, see C.P. No. 564/2016

20.11.2017  
Vineet